

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DEWA PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 25-11-2021; List of Stakeholders as on Date: 25-01-2022; Name of IP: Mr. Vinod Padinhare Veetil;
Process Number: 1; Last 5 digit of registration number: 10657

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				8327391.64				NA
2	Liquidation costs incurred till date				34505				NA
3	Secured financial creditors	7	8563958041	7	8464952232			99005809.06	Annexure 3
4	Unsecured financial creditors	65	468155771.3	65	402386337.90	0	65769432.78	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		72	8965740128.3	72	8867381401.9	0	65769432.78	0	